

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

17. IA 3859/2022
In
C.P. (IB)/68(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: Beacon Trusteeship Limited
Vs
Modella Textile Industries Limited

SECTION 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Khushboo Shah Rajani, Ld. Counsel for the Applicant present.
2. Registry is directed to issue notice to the second Respondent.
3. Ld. Counsel for the Applicant is directed to take out personal notice clearly intimating the next date of hearing and file proof of service.
4. List this matter on **23.03.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)